

**Annexure-4**

Name of the Corporate Debtor: Ritzy Chemicals Private Limited; Date of commencement of CIRP: 08-01-2025; List of Creditors as on: 01-02-2025

**List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received |                 | Details of claim admitted |                 |                             |                        | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |                          |
|---------|------------------|---------------------------|-----------------|---------------------------|-----------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--------------------------|
|         |                  | Date of receipt           | Amount claimed  | Amount of claim admitted  | Nature of claim | Amount covered by guarantee | Whether related party? |                            |  |                              |                                    |                 | % of Voting share in CoC |
| 1       | Varsha           | 30-01-2025                | 26,56,50,000.00 | 26,56,50,000.00           | Unsecured       | No                          | No                     | 100%                       | -  | -                            | -                                  | -               | -                        |
|         | <b>Total</b>     |                           | 26,56,50,000.00 | 26,56,50,000.00           |                 |                             |                        | 100%                       | -  | -                            | -                                  | -               |                          |

